

NEXT DATE: 26.08.2021

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO.164/2018**

IN THE MATTER OF:

ASHWANI KUMAR DUBEY

...APPLICANT

VERSUS

UNION OF INDIA & ORS

...RESPONDENTS

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Date: 24/08/2021

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FILED BY:

Shailesh

[SHAILESH MADIYAL]

Advocate for Respondent No.11
208, C.K. Daphtary Chamber
Supreme Court of India
New Delhi-110001

**RESPONSE OF RIHAND SUPER THERMAL POWER PLANT (NTPC - RIHAND) TO THE
QUARTERLY STATUS REPORT [COMPLIANCE STATUS] FILED BY THE JOINT
COMMITTEE DATED 27/03/2021**

**1.2.1 COMPLIANCE STATUS OF ACTION POINTS IDENTIFIED IN HON'BLE NGT
ORDERS AND ADDITIONAL ISSUES IDENTIFIED BY EARLIER OVERSIGHT
COMMITTEE.**

SL. NO.	ISSUES IDENTIFIED IN HON'BLE NGT ORDER	COMPLIANCE STATUS/REMARK (AS ON 27/03/2021) - RECORDED BY THE JOINT COMMITTEE	RESPONSE OF RIHAND SUPER THERMAL POWER STATION
a)	To ensure continuous operations of ESPs installed in TPPs. Installation of OCEMS to monitor stack emissions and connect it with CPCB/SPCB server for online data transmission.	<ul style="list-style-type: none"> As per the OCEMS data on the CPCB server, the unit is found non-complying for 23 days (254 SMS alerts) during this quarter i.e. November 01, 2020 - January 31, 2021 	<p>It is submitted that as per the report downloaded from Logic Ladder server, a total of 83 alerts have been generated during the period of 01.11.2020 to 31.01.2021. Out of these 83 alerts, 34 alerts have been appeared twice at the same time.</p> <p>The PM alerts have mainly appeared in OCEMS during light up of the unit after shut down and its stabilization.</p> <p>It is submitted that the alerts appeared on few occasions in EQMS due to fault in the sensors and due to choking of sampling lines of the monitoring equipment however it is pertinent to submit that the actual quality of the treated effluent were well below the prescribed limits.</p> <p>It is also submitted that above alerts have appeared momentarily for a very shorter period and have not appeared continuously or for a longer period.</p> <p>Justification for alerts for the period of 01.11.2020 to 31.01.2021 is enclosed as Annexure - A.</p> <p>In view of above clarification, it is humbly requested that Hon'ble NGT may not impose Environmental Compensation (EC) against the above referred observations.</p>


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b)	<p>Installation of 03 CAAQMS for ambient air monitoring by each TPP and linking it with CPCB Server.</p>	<ul style="list-style-type: none"> The unit has installed three CAAQMS for ambient air quality monitoring. All three CAAQMS were visited during the visit. It was found that the CAAQMS sites are not open from all directions, and large trees located close to CAAQMS are the barriers to horizontal air movement. Thus, the ambient air quality monitored through these stations is not representative. 	<p>It is submitted that the CAAQMS have been installed at feasible locations based on mathematical modeling.</p> <p>Shifting of any CAAQMS to another location is very difficult since it involves construction of new building, installation of new leased lines for data transmission, shifting of old analyzers to the new location and its installation & re-commissioning and these activities requires at least 12 months' time after approval of the new location. Further, in this regard, the new location is to be suggested by the UPPCB / CPCB.</p> <p>It is however submitted that the obstructions have been removed as per the instructions given by the Committee. In view of above, it is humbly requested that the Hon'ble NGT may not enforce for shifting of CAAQMS since the hindrance has been removed.</p>
c)	<p>To ensure 100% fly ash utilization in accordance with MOEF&CC Notification dated 31.12.2018 and Hon'ble NGT order dated 12.02.2020 in the matter of OA No. 117/2014.</p>	<ul style="list-style-type: none"> The unit has taken appreciable initiatives for the supply of fly ash through BTAP wagons, due to which they have utilized the 51% of total fly ash generated during 2020-21. The ash was been mainly consumed in NHAI road project, ash brick manufacturing, land development, and as dyke raising. However, further efforts are required to utilize the remaining 49% of the ash that is presently being disposed in the ash dyke. 	<ul style="list-style-type: none"> It is submitted that NTPC Rihand is very remotely located from the fly ash consumption belts of Satna - Rewa and Varanasi. Further, abandoned opencast mines are also not available for back filling with fly ash generated from NTPC Rihand on sustainable basis. In spite of the above odds, full efforts are being taken at NTPC Rihand to achieve ash utilization targets. It is submitted that for the period of 01.04.2020 - 31.03.2021, NTPC Rihand has achieved 52.02% ash utilization. With reference to the NGT order dated 12.02.2020 in OA No. 117/2014 titled <i>Shri Shantanu Sharma Vs. Union of India & Ors</i>, CPCB vide letter dated 02.07.2020 has imposed EC of Rs. 15.39 Crores on NTPC Rihand for the alleged failure in achieving the fly-ash utilization. In the appeal filed by the NTPC Ltd., bearing Civil Appeal No. 2713/2020, before the


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			Hon'ble Supreme Court, the Court vide order dated 21.07.2020 has granted stay on recovery of the EC. The copy of the order dated 21.07.2020 passed by the Hon'ble Supreme Court in the Civil Appeal No. 2713/2020 is annexed herewith and marked as Annexure - B.
d)	To ensure continuous operation of AWRS.	<ul style="list-style-type: none"> As per the information provided by unit around 808656 MT ash was disposed off into ash dyke in the form of slurry. 	It is submitted that continuous operation of Ash Water Recirculation System (AWRS) is being done to ensure 100% recycling and reuse of decanted ash water at the Rihand Super Thermal Power Station.
e)	Necessary renovation of the ash dyke needs to be carried out in order to prevent breaching of ash pond and spreading of slurry in to surrounding environment and Rihand Reservoir.	<ul style="list-style-type: none"> Seepage was seen from the wall constructed to trap the discharge from Ash Pond overflow lagoon. Though the seepage is negligible, it requires immediate attention to avoid any kind of accident in future. The drain is required to built-up on priority to avoid any kind of surface runoff water reaching the ash pond from the nearby hilly areas. 	<ul style="list-style-type: none"> It is submitted that the Ash dykes of NTPC Rihand have been constructed with approved engineering designs. Regular preventive maintenance works and inspection of ash dykes is also being done to ensure safety of ash dykes. Third party assessment of ash dykes has also been carried out by IIT - Roorkee and as per the assessment report ash dykes of NTPC Rihand are "Technically Sound and Structurally Sustainable". A Copy of the certificate issued by Prof. N. K. Samadhiya of IIT - Roorkee in this regard is enclosed as Annexure - C. It is also submitted that NTPC Rihand already awarded the assignment of ash dyke stability study for the year 2021 to IIT - Hyderabad. Preliminary visit of experts of IIT - Hyderabad has been done in the month of Feb'21. Second visit for dyke stability assessment was delayed due to corona pandemic and has been conducted in last week of July'21. Ash dyke stability report for the year 2021 is expected by 30.09.2021. In order to trap the minor seepage (negligible in quantity) observed in the spillway of clear water overflow lagoon by the Joint Committee, it is submitted


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			<p>that minor leakages were found in o₂ panels and corrective action has been already taken.</p> <ul style="list-style-type: none"> • As directed by the Joint Committee, it is submitted that a kaccha drain has already been constructed towards the hill side of the ash dyke for preventing the entry of run-off water in the ash pond from the nearby hilly areas during monsoon season. • For construction of permanent concrete drain, purchase requisition has been raised for tendering of work. It is expected that award of above work will be done by October'21 and the work will be completed by March'2022.
f)	Control of pollution during coal storage, transportation and handling.	<ul style="list-style-type: none"> • The unit receives coal through rail transportation only and covered shed is provided for unloading. • The unit is yet to provide the proper system to trap the dust during unloading of the coal from wagons. 	<ol style="list-style-type: none"> 1. For preventing any kind of dust emission during unloading of coal from the railway wagons, following facilities are already available in Coal Handling Plant of NTPC Rihand: <ol style="list-style-type: none"> a. Stage-1: Conveyor galleries dust emission is being prevented using dust suppression (water spray) lines. b. Stage - 2: In order to prevent dust emission from conveyor galleries and crusher dust suppression line (Water Spray system) is already provided. c. Stage - 3: Dry fog dust suppression system (DFDS) has been provided. Dust extraction system in crusher house is already provided and it is in operation round the clock d. Coal prewetting system is already provided in Stage - I, II and III for dust suppression during unloading of coal.


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			<p>2. In addition to above, following actions have already been initiated for further improvement:</p> <p>a. For dust suppression during unloading of coal from wagon, installation of dust suppression line in Track Hopper 1, 2 and 3 is proposed. Purchase requisitions have already initiated for supply of pipes and nozzles and the same is under tendering and award. The above-mentioned dust suppression system in track hoppers is expected to be commissioned by June'2022.</p> <p>b. Additionally complete installation of Cold Fog Dust Suppression System (CFDS) is proposed in Stage - I system in Renovation & Modernization package. NIT has been done for the proposal of installation of CFDS in Stage - I and this system is expected to be commissioned by Dec'22.</p>
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1.2.2 STATUS OF OTHER IDENTIFIED ISSUES

SL. NO.	ISSUES IDENTIFIED	COMPLIANCE STATUS/ REMARK (AS ON 31.10.2020) - RECORDED BY THE COMMITTEE	RESPONSE OF RIHAND SUPER THERMAL POWER STATION
a)	Achieving ZLD in ETP & STP.	<ul style="list-style-type: none"> The unit is recycling the treated wastewater from ETP & STP. They have installed flow meters to measure amount of wastewater treated and recycled. 	No response is required from the NTPC Rihand.
b)	Installation of FGD for control of gaseous emission.	<ul style="list-style-type: none"> The unit is in process to install FGD system for achieving standards notified for gaseous emissions. 	No response is required from the NTPC Rihand.
c)	Management of ash disposal and control of air pollution.	<ul style="list-style-type: none"> The bottom ash was disposed of in the oxidation pond which was earlier used for sewage treatment. As the surface is yet to be cap by soil layer, there is possibility of dust emission during the windy condition. And same is the case for closed ash dyke at Adhavra. Similarly, required preventive measures should be taken in the active ash ponds to avoid dust emission from dry surfaces, especially during summer season. 	<ul style="list-style-type: none"> The work of laying soil cover with proper compaction on the ash filled area located in the old oxidation pond is already completed. 20 MW solar power project is being developed in the Adhaura. The work of laying soil cover over ash filled area of Adhaura dyke is already completed. Ash in active ash ponds is kept submerged under water as far as possible. However, ash in some of the areas of ash dyke may get exposed in dry seasons. In order to avoid any fugitive dust emission in the dry patches of ash dyke regular water sprinkling using flexible pipes and water tankers is being done on daily basis. Water sprinkling using water tankers on the ash dyke roads is also being done regularly to avoid dust emission.


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1.2.3: RECOMMENDATIONS OF THE COMMITTEE

RECOMMENDATIONS	RESPONSE OF RIHAND SUPER THERMAL POWER STATION
<ul style="list-style-type: none"> The unit can be asked to submit the explanation regarding 254 SMS generated through OCEMS during last three months. 	<p>It is submitted that as per the report downloaded from Logic Ladder server, a total of 83 alerts have been generated during the period of 01.11.2020 to 31.01.2021. Out of these 83 alerts, 34 alerts have been appeared twice at the same time.</p> <p>The PM alerts have mainly appeared in OCEMS during light up of the unit after shut down and its stabilization.</p> <p>It is submitted that the alerts appeared on few occasions in EQMS due to fault in the sensors and due to choking of sampling lines of the monitoring equipment however it is pertinent to submit that the actual quality of the treated effluent were well below the prescribed limits.</p> <p>It is also submitted that above alerts have appeared momentarily for a very shorter period and have not appeared continuously or for a longer period.</p> <p>Justification for alerts for the period of 01.11.2020 to 31.01.2021 is enclosed as Annexure - A.</p>
<ul style="list-style-type: none"> The unit can be asked to submit a time bound action plan for the following: 	
<ul style="list-style-type: none"> Relocation of existing CAAQMS for ensuring representative ambient air quality monitoring as per the guideline. 	<p>It is submitted that the CAAQMS have been installed at feasible locations based on mathematical modeling.</p> <p>Shifting of any CAAQMS to another location is very difficult since it involves construction of new building, installation of new leased lines for data transmission, shifting of old analyzers to the new location and its installation & re-commissioning and these activities requires at least 12 months' time after approval of the new location. Further, in this regard, the new location is to be suggested by the UPPCB / CPCB.</p> <p>It is however submitted that the obstructions have been removed as per the instructions given by the Committee. In view of above, it is humbly requested that the Hon'ble NGT may not enforce for shifting of CAAQMS since the hindrance has been removed.</p>
<ul style="list-style-type: none"> Installation of proper / effective systems to trap the dust during unloading of coal from the wagons. 	<p>1. For preventing any kind of dust emission during unloading of coal from the railway wagons, following facilities are already available</p>


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	<p>in Coal Handling Plant of NTPC Rihand:</p> <ol style="list-style-type: none"> a. Stage-1: Conveyor galleries dust emission is being prevented using dust suppression (water spray) lines. b. Stage - 2: In order to prevent dust emission from conveyor galleries and crusher dust suppression line (Water Spray system) is already provided. c. Stage - 3: Dry fog dust suppression system (DFDS) has been provided. Dust extraction system in crusher house is already provided and it is in operation round the clock d. Coal prewetting system is already provided in Stage - I, II and III for dust suppression during unloading of coal. <p>2. In addition to above, following actions have already been initiated for further improvement:</p> <ol style="list-style-type: none"> a. For dust suppression during unloading of coal from wagon, installation of dust suppression line in Track Hopper 1, 2 and 3 is proposed. Purchase requisitions have already initiated for supply of pipes and nozzles and the same is under tendering and award. The above-mentioned dust suppression system in track hoppers is expected to be commissioned by June'2022. b. Additionally complete installation of Cold Fog Dust Suppression System (CFDS) is proposed in Stage - I system in Renovation & Modernization package. NIT has been done for the proposal of installation of CFDS in Stage - I and this system is expected to be commissioned by Dec'22.
<ul style="list-style-type: none"> • Trapping of seepage from Ash Pond overflow lagoon. 	<p>In order to trap the minor seepage (negligible in quantity) observed in the spillway of clear water overflow lagoon by the Joint Committee, it is submitted that minor leakages were found in 02 panels and corrective action has been already taken.</p>
<ul style="list-style-type: none"> • Control of dry ash emission from ash ponds and ash dump areas. 	<ul style="list-style-type: none"> • The work of laying soil cover with proper compaction on the ash filled area located in the old oxidation pond is already completed. • 20 MW solar power project is being developed in the Adhaura. The work of laying soil cover over ash filled area of Adhaura dyke is already completed.


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	<ul style="list-style-type: none"> • Ash in active ash ponds is kept submerged under water as far as possible. However, ash in some of the areas of ash dyke may get exposed in dry seasons. In order to avoid any fugitive dust emission in the dry patches of ash dyke regular water sprinkling using flexible pipes and water tankers is being done on daily basis. Water sprinkling using water tankers on the ash dyke roads is also being done regularly to avoid dust emission.
<ul style="list-style-type: none"> • Construction of Garland drain around one of the ash dykes. 	<p>As directed by the Joint Committee, it is submitted that a kaccha drain has already been constructed towards the hill side of the ash dyke for preventing the entry of run-off water in the ash pond from the nearby hilly areas during monsoon season.</p> <p>For construction of permanent concrete drain, purchase requisition has been raised for tendering of work. It is expected that award of above work will be done by October'21 and the work will be completed by March'2022.</p>



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S.R. - 4161/21
Date 23/8/21 Place *ldore*

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 164/2018**

IN THE MATTER OF:

ASHWANI KUMAR DUBEY ...APPLICANT
VERSUS
UNION OF INDIA & ORS. ...RESPONDENTS

AFFIDAVIT

I, Raghvendra Narayan, S/o Sh. Ram Krishna Roy aged about 43 years, working as Sr. Manager (EMG), presently at NTPC Rihand, Sonebhadra, Uttar Pradesh, do hereby solemnly affirm and state as under:

Presently at Singrauli, M.P.
BABU RAM JAISWAL
Oath Commissiones
Distt Court Waldhan

1. That I am the Authorised Signatory of the Respondent No. 11 herein in the abovementioned matter and as such I am well conversant with the facts and circumstances of the case and hence, I am authorised to swear to this affidavit.
2. That I have read and understood the contents of the accompanying response, which has been drafted under my instructions and the same are true and correct to my knowledge and belief.
3. That the Annexure R/11-A-C enclosed with the accompanying response is/are true copy of its/their original.

DEPONENT *Rag*

DEPONENT
Raghvendra Narayan
ब.प्र. प्रबंधक (ईएमजी) / Sr. Manager (EMG)
एनटीपीसी-रिहंदनगर / NTPC-Rihandnagar
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VERIFICATION

Verified at Singrauli, Madhya Pradesh on this 23rd day of August, 2021. That the contents of my above affidavit from paras 1 to 3 are true and correct to my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.

Rag
DEPONENT

Raghvendra Narayan Ram Krishna Roy
NTPC Rihandnagar
A.K. Jaiswal
23
21

DEPONENT
Raghvendra Narayan
ब.प्र. प्रबंधक (ईएमजी) / Sr. Manager (EMG)
एनटीपीसी-रिहंदनगर / NTPC-Rihandnagar
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A.K. Jaiswal
Identified by
A.K. Jaiswal
Advocate.

No. of corrections: 1

23/8/21
BABU RAM JAISWAL
Oath Commissiones
Distt. Court Waldhan

Sl.	Alert Type	Alert On	Alert Time	Justification of alerts
1	TSS Alarm	EQMS-1-Stage-1	11/1/2020 17:00	Same alert has appeared twice at the same time. Alerts have appeared due to malfunctioning of the sensors
2	TSS Alarm	EQMS-1-Stage-1	11/1/2020 17:00	
3	TSS Alarm	EQMS-3-Stage-3	11/2/2020 10:00	Same alert has appeared twice at the same time. Alerts have appeared due to malfunctioning of the sensors
4	TSS Alarm	EQMS-3-Stage-3	11/2/2020 10:00	
5	TSS Alarm	EQMS-3-Stage-3	11/2/2020 10:15	Same alert has appeared twice at the same time. Alerts have appeared due to malfunctioning of the sensors
6	TSS Alarm	EQMS-3-Stage-3	11/2/2020 10:15	
7	TSS Alarm	EQMS-2-Stage-2	11/2/2020 16:45	Same alert has appeared twice at the same time. Alerts have appeared due to malfunctioning of the sensors
8	TSS Alarm	EQMS-2-Stage-2	11/2/2020 16:45	
9	TSS Alarm	EQMS-1-Stage-1	11/21/2020 2:30	Same alert has appeared twice at the same time. Alerts are momentary and have appeared due to error in sensors
10	TSS Alarm	EQMS-1-Stage-1	11/21/2020 2:30	
11	TSS Alarm	EQMS-1-Stage-1	11/24/2020 16:30	Same alert has appeared twice at the same time. Alerts are momentary and have appeared due to error in sensors
12	TSS Alarm	EQMS-1-Stage-1	11/24/2020 16:30	
13	pH Alarm	EQMS-1-Stage-1	11/27/2020 5:45	Same alert has appeared twice at the same time. Alerts are momentary and have appeared due to error in sensors
14	pH Alarm	EQMS-1-Stage-1	11/27/2020 5:45	
15	pH Alarm	EQMS-1-Stage-1	11/27/2020 7:00	Same alert has appeared twice at the same time. Alerts are momentary and have appeared due to error in sensors
16	pH Alarm	EQMS-1-Stage-1	11/27/2020 7:00	
17	pH Alarm	EQMS-1-Stage-1	12/19/2020 14:00	Same alert has appeared twice at the same time. Alerts are momentary and have appeared due to error in sensors
18	pH Alarm	EQMS-1-Stage-1	12/19/2020 14:00	
19	pH Alarm	EQMS-2-Stage-2	12/19/2020 15:30	
20	pH Alarm	EQMS-2-Stage-2	12/19/2020 15:30	
21	PM.Alert	Unit_5_Stack_5_Boiler_5	12/19/2020 15:30	Unit#5 boiler light up after shut down was in progress during this period due to which alerts have appeared.
22	PM Alert	Unit_5_Stack_5_Boiler_5	12/19/2020 15:45	
23	PM Alert	Unit_5_Stack_5_Boiler_5	12/19/2020 16:00	
24	PM Alert	Unit_5_Stack_5_Boiler_5	12/19/2020 16:15	
25	PM Alert	Unit_5_Stack_5_Boiler_5	12/19/2020 16:30	
26	PM Alert	Unit_5_Stack_5_Boiler_5	12/19/2020 16:45	
27	PM Alert	Unit_5_Stack_5_Boiler_5	12/19/2020 17:00	
28	PM Alert	Unit_5_Stack_5_Boiler_5	12/19/2020 17:15	
29	PM Alert	Unit_5_Stack_5_Boiler_5	12/19/2020 17:30	
30	PM Alert	Unit_5_Stack_5_Boiler_5	12/19/2020 17:45	
31	PM Alert	Unit_5_Stack_5_Boiler_5	12/19/2020 18:00	
32	PM Alert	Unit_5_Stack_5_Boiler_5	12/19/2020 18:15	
33	PM Alert	Unit_5_Stack_5_Boiler_5	12/19/2020 18:30	
34	PM Alert	Unit_5_Stack_5_Boiler_5	12/19/2020 18:45	
35	PM Alert	Unit_5_Stack_5_Boiler_5	12/19/2020 19:00	


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36	pH Alarm	EQMS-1-Stage-1	12/24/2020 22:30	Same alerts have been appeared twice at the same time. These alerts have appeared due to chocking of sampling line. Problem has been identified and resolved.	
37	pH Alarm	EQMS-1-Stage-1	12/24/2020 22:30		
38	pH Alarm	EQMS-1-Stage-1	12/24/2020 22:45		
39	pH Alarm	EQMS-1-Stage-1	12/24/2020 22:45		
40	pH Alarm	EQMS-1-Stage-1	12/24/2020 23:00		
41	pH Alarm	EQMS-1-Stage-1	12/24/2020 23:00		
42	pH Alarm	EQMS-1-Stage-1	12/24/2020 23:15		
43	pH Alarm	EQMS-1-Stage-1	12/24/2020 23:15		
44	pH Alarm	EQMS-1-Stage-1	12/24/2020 23:30		
45	pH Alarm	EQMS-1-Stage-1	12/24/2020 23:30		
46	pH Alarm	EQMS-1-Stage-1	12/24/2020 23:45		
47	pH Alarm	EQMS-1-Stage-1	12/24/2020 23:45		
48	pH Alarm	EQMS-1-Stage-1	1/19/2021 14:45		Same alerts have been appeared twice at the same time. These alerts have been appeared due to fault in the sensor. After identification of the problem, the sensor has been replaced.
49	pH Alarm	EQMS-1-Stage-1	1/19/2021 14:45		
50	pH Alarm	EQMS-1-Stage-1	1/19/2021 15:00		
51	pH Alarm	EQMS-1-Stage-1	1/19/2021 15:00		
52	pH Alarm	EQMS-1-Stage-1	1/19/2021 15:15		
53	pH Alarm	EQMS-1-Stage-1	1/19/2021 15:15		
54	pH Alarm	EQMS-1-Stage-1	1/19/2021 15:30		
55	pH Alarm	EQMS-1-Stage-1	1/19/2021 15:30		
56	pH Alarm	EQMS-1-Stage-1	1/19/2021 15:45		
57	pH Alarm	EQMS-1-Stage-1	1/19/2021 15:45		
58	pH Alarm	EQMS-1-Stage-1	1/19/2021 16:00		
59	pH Alarm	EQMS-1-Stage-1	1/19/2021 16:00		
60	pH Alarm	EQMS-1-Stage-1	1/19/2021 16:15		
61	pH Alarm	EQMS-1-Stage-1	1/19/2021 16:15		
62	pH Alarm	EQMS-1-Stage-1	1/19/2021 16:30		
63	pH Alarm	EQMS-1-Stage-1	1/19/2021 16:30		
64	pH Alarm	EQMS-1-Stage-1	1/19/2021 16:45		
65	pH Alarm	EQMS-1-Stage-1	1/19/2021 16:45		
66	pH Alarm	EQMS-1-Stage-1	1/19/2021 17:00		
67	pH Alarm	EQMS-1-Stage-1	1/19/2021 17:00		
68	pH Alarm	EQMS-1-Stage-1	1/19/2021 17:45		
69	pH Alarm	EQMS-1-Stage-1	1/19/2021 17:45		
70	pH Alarm	EQMS-1-Stage-1	1/19/2021 18:00		
71	pH Alarm	EQMS-1-Stage-1	1/19/2021 18:00		
72	pH Alarm	EQMS-1-Stage-1	1/20/2021 19:15		
73	pH Alarm	EQMS-1-Stage-1	1/20/2021 19:15		
74	pH Alarm	EQMS-1-Stage-1	1/20/2021 19:30		
75	pH Alarm	EQMS-1-Stage-1	1/20/2021 19:30		
76	pH Alarm	EQMS-1-Stage-1	1/20/2021 19:45		
77	pH Alarm	EQMS-1-Stage-1	1/20/2021 19:45		
78	pH Alarm	EQMS-1-Stage-1	1/20/2021 20:00		
79	pH Alarm	EQMS-1-Stage-1	1/20/2021 20:00		
80	pH Alarm	EQMS-1-Stage-1	1/20/2021 20:15		
81	pH Alarm	EQMS-1-Stage-1	1/20/2021 20:15		
82	pH Alarm	EQMS-1-Stage-1	1/20/2021 20:30		
83	pH Alarm	EQMS-1-Stage-1	1/20/2021 20:30		


 राघवेंद्र नारायण / Raghendra Narayan
 वरिष्ठ प्रबंधक (ईएमजी) / Sr. Manager (EMG)
 एनटीपीसी-रिहंदनगर / NTPC-Rihandnagar
 सोनभद्र (उ०प्र०) / Sonebhadra (U.P.) 231223

13

ANNEXURE -B

1

ITEM NO.1

Virtual Court 4

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).1692-1693/2020

M/S ARAVALI POWER CO. PVT. LTD.

Appellant(s)

VERSUS

VEDPRAKASH & ANR.

Respondent(s)

(ONLY C.A. NO. 2713/2020 TO BE LISTED ON 21.7.2020)

WITH

C.A. No. 2713/2020 (XVII)

(WITH IA No. 59150/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 59148/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 64390/2020 - STAY APPLICATION, IA No. 59147/2020 - STAY APPLICATION)

Date : 21-07-2020 This appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE INDU MALHOTRA
HON'BLE MR. JUSTICE K.M. JOSEPH

For Appellant(s) Mr. Tushar Mehta, SG
Mr. Shailesh Madiyal, AOR
Mr. Sudhanshu Prakash, Adv.
Mr. Gaurav, AOR

For Respondent(s) Mr. Adarsh Tripathi, Adv.
Mr. Anish Gupta, Adv.
Mr. Nikhil Khandpal, Adv.
Mr. Gaurav Srivastava, Adv.

UPON hearing the counsel the Court made the following
O R D E R

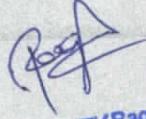
C.A. No. 2713/2020

Signature Not Verified

Digitally signed by
ARJUN KUMAR
Date: 2020.07.21
15:02:31 IST
Reason: OK

Issue notice.

2 Dasti, in addition, is permitted.


राघवेन्द्र नारायण/Raghendra Narayan
वरिष्ठ प्रबंधक (ईएमजी)/Sr. Manager (EMG)
एनटीपीसी-रिहंदनगर, टिपु नगर, इंदौर
सोनभद्र (उ.प्र.)/Sonebhadra (U.P.) 471223

- 3 Tag with Civil Appeal Nos 1692-1693 of 2020.
- 4 Mr Tushar Mehta, learned Solicitor General, states that in the Civil Appeals in which notices have previously been issued by the Court, no interim orders were sought for stay of the demand since no demands had been raised. In the present case, it has been submitted that a demand notice has been issued on the basis of the order of the National Green Tribunal¹.
- 5 We direct that pending further orders, there shall be a stay of recovery in pursuance of the impugned order of the NGT.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER


राघवेंद्र नारायण/Raghvendra Narayan
वरिष्ठ प्रबंधक (ईएमजी)/Sr. M. Officer (EMG)
एनटीपीसी-रिहंदनगर/NTPC, Rindnagar
सोनभद्र (उ.प्र.)/Sonbhadra (U.P.) 231223



भारतीय प्रौद्योगिकी संस्थान रुड़की
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No. CED/GTE/NKS/3101
Dated January 31, 2020

CERTIFICATE OF STABILITY OF NTPC-RIHAND ASH DYKES

NTPC-Rihand Ash Dykes
Mitihini: Lagoon I and II
Central: Lagoon I and II

The NTPC Rihand ash dykes were visited on 10.01.2020 and subsequently thorough analysis was done with respect to Structural Stability of the Dykes. On the basis of the analysis and Ash Dykes Inspection reports, it is certified that all the ash dykes namely Mitihini: Lagoon I and II and Central: Lagoon I and II of NTPC-RIHAND are "**Technically Sound and Structurally Sustainable**".

(N K Samadhiya)

राघवेंद्र नारायण / Raghendra Narayan
बसि प्रबंधक (ईएमजी) / Sr. Manager (EMG)
एनटीपीसी-रिहंदनगर / NTPC-Rihandnagar
सोनमद्र (उप्र) / Sonenadra (U.P.) 231223

Subject: Original Application No. 164/2018: Ashwani Kumar Dubey Vs. Union of India & Ors.

From: Shailesh Madiyal <shaileshmadiyal@salvuspartners.com> on Tue, 24 Aug 2021 15:58:19

To: "ashwanik.advocate@gmail.com" <ashwanik.advocate@gmail.com>

Cc: "Shailesh Madiyal " <admin@salvuspartners.com>

1 attachment(s) - RESPONSE_OF_RIHAND_SUPER_THERMAL_POWER_PLANT__1_.pdf (5.11MB)

Dear Sir,

Please find attached, the scanned copy of the Response of Rihand super thermal power plant [NTPC-Rihand] to the quarterly status report filed by the joint committee in the above mentioned matter.

This is for your information and record.

Warm Regards

Amit Mishra

FOR

Shailesh Madiyal
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New Delhi - 110 001
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